

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-11-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. Ramswamy Meyyappan
for. N.P. Vijayakumar.
Ld. by R. Sambaswamy
Counsel for Pet. Mc. J
2. Gaurav
for. Remsithaswami Associates
Counsel for Res. WW Shipping
J. Anwar

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has prayed for time to make final submissions. At request, time is enlarged. Put up on **11.01.2019** at **10.30 A.M.**

sd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)